

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
28-06-2024 AT 10:30 AM**

**CP(IB) No. 185/95/HDB/2023**

**AND**

**IA (IBC) 136/2024 in CP(IB) No. 185/95/HDB/2023**

u/s. 95 of IBC, 2016

**IN THE MATTER OF:**

State Bank of India

**...Petitioner**

**AND**

Mr. Nama Nageswara Rao &  
M/s. Ranchi Expressways Limited

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**CP(IB) No. 185/95/HDB/2023**

Due to power grid network break down, the hearing could not be conducted.

For compliance, matter adjourned to 19.08.2024.

**IA (IBC) 136/2024**

Due to power grid network break down, the hearing could not be conducted.

For compliance, matter adjourned to 19.08.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**